

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA:  
MIZORAM AND ARUNACHAL PRADESH)

## **ORDER NO. 18**

Dated Guwahati, the 20<sup>th</sup> March, 2013.

Hon'ble the Chief Justice has been pleased to constitute the following Committee of Hon'ble Judges to devise a procedure for controlling the functioning of the Debt Recovery Tribunal under its jurisdiction, with immediate effect:

Sl. No.	Name of the Committee	Name of the Hon'ble Judges/Officers	Name of the Secretary
1	Committee to Devise a Procedure For Controlling The Functioning of Debt Recovery.	1.Hon'ble Mr. Justice B.K. Sharma. 2.Hon'ble Mr. Justice B.P. Katakey. 3.Hon'ble Mr. Justice Hrishikesh Roy.	Registrar (Judicial)

By Order,

Sd/- M.K. Bhattacharjee  
**REGISTRAR GENERAL**

Memo No. HC. III -33/ 2012/ 1018-1031 / G dated 20<sup>th</sup> March, 2013

Copy to :-

1. The Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench, Shillong/ Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench, Aizawl
3. The Registrar -cum-PPS to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. District & Sessions Judge, \_\_\_\_\_, Assam
5. The Registrar, Debt Recovery Tribunal, \_\_\_\_\_.
6. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
9. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_
11. The System Analyst, Gauhati High Court, Guwahati. He is to upload the notification in the website of Gauhati High Court.
12. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
13. The Court Officer No. I, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

